

Notification No.284/ 2021

SITTING ARRANGEMENT – PARTIAL MODIFICATIONS

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras **with effect from 09.11.2021**

Principal Seat at Madras

I. Hon'ble Division Bench consisting of Hon'ble Mr.Justice M.Duraiswamy and Hon'ble Mr.Justice J.Sathya Narayana Prasad will take up Writ Appeals relating to Service against Final Orders passed by Single Bench; Writ Appeals against Interlocutory/Interim Orders passed by Single Bench (other than Tax Matters) - from the year 2019; Writ Appeals arising from final orders which are not specifically assigned to any other Division Bench (other than Tax matters) – up to the year 2019.

IA. When Division Bench is not sitting, Hon'ble Mr.Justice M.Duraiswamy will take up Old Writ Petitions relating to Co-operative Societies, Motor Vehicle, Forest and Industries from the Provisional List.

IB. When Division Bench is not sitting, Hon'ble Mr.Justice J.Sathya Narayana Prasad will take up Old Civil Revision Petitions from the Provisional List.

II. Hon'ble Division Bench consisting of Hon'ble Mr.Justice T.Raja and Hon'ble Mr.Justice D.Bharatha Chakravarthy will take up First Appeals and Second Appeals to be heard by Division Bench – up to the year 2019; Original Side Appeals – up to the year 2019; All other Appellate Side cases to be heard by Division Bench which are not specifically assigned to any other Division Bench – up to the year 2019; Civil Miscellaneous Appeals arising from Family Courts.

IIA. When Division Bench is not sitting Hon'ble Mr.Justice T.Raja will take up old Writ Petitions relating to General Miscellaneous from the Provisional List.

IIB. When Division Bench is not sitting Hon'ble Mr.Justice D.Bharatha Chakravarthy will take up Old Criminal Revisions from the Provisional List.

III. Hon'ble Mr.Justice R.Suresh Kumar, in addition to His Lordship's current roster, will take up the Writ Petitions relating to Wakf.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 08-11-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)